

DIVISION BENCH  
COURT - II

S-6

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/316(KB)2022  
IA(I.B.C)/1055(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> MAY 2024**

IN THE MATTER OF	TATA MOTORS FINANCE SOLUTIONS LIMITED VS P.S.EARTHMOVERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Manish Buchasia, IRP  
Mr. Niraj Kumar, CS for IRP

**ORDER**

1. Ld. AR for the RP present.
2. IA(I.B.C)/1055(KB)2024:
  - a. Registry is directed to issue notice to the Respondents by way of speed post and by email and place tracking information on record, for filing Reply Affidavit, if any, within a period of two weeks from the receipt of notice.
  - b. List this matter **on 12.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**